

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/10729 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Aizawl Bench.

Dated Guwahati, 5th October, 2024.

Sub:- **Casual leave.**

Ref:- No.P.20012/1/2021-HC(AB)/284 Dated 29.10.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Liansangzuala, District & Sessions Judge, Champhai Judicial District, Champhai, has been granted **casual leave, along with station leave permission for two days on 28.10.2024 and 29.10.2024**. A senior Judicial Officer available at the station will remain in-charge of his Court and Office in his absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-125/2008(Pt.)/10730-10731 /A, dated 5.11.24

Copy to:

1. Shri Liansangzuala, District & Sessions Judge, Champhai Judicial District, Champhai.
2. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)
5/11/2024
Sd/-